

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2073**  
TO BE ANSWERED ON 03.08.2022

**CASES UNDER POCSO ACT**

2073 SHRI KUMAR KETKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether it is a fact that romantic cases accounted for 25 per cent of Protection of Children from Sexual Offences (POCSO) cases, as mentioned in the report titled implementation of POCSO Act: Goals, Gaps and Challenges by Centre for Child Rights and Forum Against Sexual Exploitation of Children;
- (b) If so, the details thereof;
- (c) Whether steps have been taken by Government to amend the laws to safeguard young couples against POCSO proceedings;
- (d) If so, the details thereof; and
- (e) If not, the reasons therefore?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b): It is informed that the National Crimes Record Bureau (NCRB) is responsible for collecting and analyzing crime data as defined by the Indian Penal Code and Special and Local Laws. As per NCRB no information is available on this.

However, State/UT-wise & POCSO Section-wise data provided by NCRB regarding cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under Protection of Children from Sexual Offences (POCSO) Act, 2012 during 2018-2020 is at Annexure-I.

(c) to (e): Government has enacted Protection of Children from Sexual Offences (POCSO) Act, 2012. The act defines a child as any person below the age of 18 years. The Act was further amended in 2019 to introduce more stringent punishment including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes against children. POCSO Rules, 2020 were also notified by the Ministry to protect the children from exploitation/violence and sexual exploitation.

POCSO Act under section-34 also provides procedure in case of commission of offence by child and determination of age by Special Court as follows:-

i. Where any offence under this Act is committed by a child, such child shall be dealt with under the provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015.

ii. If any question arises in any proceeding before the Special Court whether a person is a child or not, such question shall be determined by the Special Court after satisfying itself about the age of such person and it shall record in writing its reasons for such determination.

iii. No order made by the Special Court shall be deemed to be invalid merely by any subsequent proof that the age of a person as determined by it under sub-section (2) was not the correct age of that person.

Further, Section 15 of the Juvenile Justice (Care and Protection of Children) Act, 2015 mentions that in case a child, between 16 to 18 years of age, has committed a heinous offence, then, the Juvenile Justice Board may conduct a preliminary assessment in order to assess the maturity level of the child, his mental and his physical capacity to conduct such an act. While doing so, the Board shall take the aid of experienced psychologists and psycho-social workers who have ample experience to work with troubled children and then, see whether or not to try a child as an adult or not. In case the Board feels that even after the preliminary assessment, the child is not to be tried as an adult, then; it will pass an order as per the guidelines under section 18 of the J.J. Act.

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STATEMENT REFERRED TO IN PART (A)-(B) OF REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 2073 TO BE ANSWERED ON 03.08.2022 ASKED BY SHRI KUMAR KETKAR INDICATING STATE/UT-WISE & POCSO SECTION-WISE DATA PROVIDED BY NCRB REGARDING CASES REGISTERED, CASES CHARGE-SHEETED, CASES CONVICTED, PERSONS ARRESTED, PERSONS CHARGE-SHEETED AND PERSONS CONVICTED UNDER PROTECTION OF CHILDREN FROM SEXUAL OFFENCES (POCSO) ACT, 2012 DURING 2018-2020

2018																			
SL	State/UT	Section 4 & 6 of POCSO Act or POCSO Act (Section 4 & 6) r/w Section 376 IPC						Section 8 & 10 of POCSO Act or POCSO Act (Section 8 & 10) r/w Section 354 IPC						Section 12 of POCSO Act or POCSO Act (Section 12) r/w Section 509 IPC					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	241	214	5	403	311	8	46	56	1	68	73	1	70	64	0	93	78	0
2	Arunachal Pradesh	18	18	0	17	18	0	4	5	1	7	6	1	2	0	0	2	0	0
3	Assam	1224	1050	58	1515	1106	62	372	367	9	477	376	9	106	60	2	126	71	2
4	Bihar	824	538	69	819	762	96	946	587	30	954	812	35	126	43	3	95	82	3
5	Chhattisgarh	1214	1089	204	1358	1331	254	499	470	95	592	568	111	65	58	4	105	67	7
6	Goa	0	0	0	0	0	0	1	1	0	1	1	0	1	1	0	1	1	0
7	Gujarat	1456	1403	26	1857	1847	26	407	393	7	521	514	10	128	116	0	144	144	0
8	Haryana	1068	934	197	1286	1274	231	641	495	80	621	612	92	162	122	13	153	153	16
9	Himachal Pradesh	22	17	0	39	37	0	3	3	0	3	3	0	0	0	0	0	0	0
10	Jharkhand	442	282	32	409	318	35	113	75	4	93	90	4	12	7	0	15	15	0
11	Karnataka	1408	1460	132	1862	1782	146	361	404	21	454	456	23	187	205	12	304	287	12
12	Kerala	162	189	8	256	225	10	722	486	41	796	564	42	118	94	5	135	101	6
13	Madhya Pradesh	1047	1224	202	1564	1550	259	1307	1378	228	1578	1638	280	36	36	7	47	47	7
14	Maharashtra	2832	2481	237	3641	3013	260	3235	2674	276	4022	3100	310	53	39	5	106	51	6
15	Manipur	28	22	2	26	24	2	13	3	2	13	3	2	2	1	0	3	1	0
16	Meghalaya	179	120	14	179	140	14	78	51	2	62	54	2	4	3	0	4	3	0
17	Mizoram	73	102	18	111	107	18	62	66	8	70	66	14	3	3	1	3	3	1
18	Nagaland	6	11	9	13	12	9	3	2	0	2	2	0	0	0	0	0	0	0
19	Odisha	1427	1127	24	1263	1283	24	91	72	0	68	74	0	10	14	0	11	14	0
20	Punjab	288	271	62	327	330	78	85	53	15	92	80	22	1	0	0	0	0	0
21	Rajasthan	74	84	62	92	91	69	34	35	17	39	40	22	19	15	0	29	29	0
22	Sikkim	78	78	21	99	100	28	38	32	4	39	34	7	2	2	0	2	2	0
23	Tamil Nadu	1457	1596	204	2007	1816	270	424	423	65	542	488	77	137	130	6	177	152	9
24	Telangana	1140	838	44	1461	1114	47	391	395	23	423	508	23	74	114	2	158	138	2
25	Tripura	76	93	7	111	123	8	47	50	6	48	59	6	2	2	0	2	2	0
26	Uttar Pradesh	2023	1666	307	2602	2472	846	3014	2456	447	4021	4242	755	81	71	5	81	101	13
27	Uttarakhand	294	176	17	195	193	20	23	23	5	27	24	6	4	3	0	4	4	0
28	West Bengal	1378	1494	79	1486	1634	90	627	673	5	623	814	5	203	172	6	167	211	8
	<b>TOTAL STATE(S)</b>	<b>20479</b>	<b>18577</b>	<b>2040</b>	<b>24998</b>	<b>23013</b>	<b>2910</b>	<b>13587</b>	<b>11728</b>	<b>1392</b>	<b>16256</b>	<b>15301</b>	<b>1859</b>	<b>1608</b>	<b>1375</b>	<b>71</b>	<b>1967</b>	<b>1757</b>	<b>92</b>
29	A&N Islands	52	54	0	61	62	0	15	18	0	18	19	0	2	2	0	2	2	0
30	Chandigarh	1	1	0	1	1	0	1	0	0	1	0	0	0	1	1	0	1	1
31	D&N Haveli and Daman & Diu+	18	19	4	22	19	4	4	3	0	5	6	0	2	3	0	1	3	0
32	Delhi	994	1011	150	1349	1193	163	687	848	60	1041	924	70	70	65	2	82	79	2
33	Jammu & Kashmir*	13	9	0	12	12	0	14	10	0	18	17	0	1	1	0	1	1	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	1	1	0	1	1	0	3	3	0	3	3	0	3	3	0	3	3	0
36	Puducherry	47	43	0	43	43	0	9	9	0	0	9	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>1126</b>	<b>1138</b>	<b>154</b>	<b>1489</b>	<b>1331</b>	<b>167</b>	<b>733</b>	<b>891</b>	<b>60</b>	<b>1086</b>	<b>978</b>	<b>70</b>	<b>78</b>	<b>75</b>	<b>3</b>	<b>89</b>	<b>89</b>	<b>3</b>
	<b>TOTAL (ALL INDIA)</b>	<b>21605</b>	<b>19715</b>	<b>2194</b>	<b>26487</b>	<b>24344</b>	<b>3077</b>	<b>14320</b>	<b>12619</b>	<b>1452</b>	<b>17342</b>	<b>16279</b>	<b>1929</b>	<b>1686</b>	<b>1450</b>	<b>74</b>	<b>2056</b>	<b>1846</b>	<b>95</b>

**2018**

SL	State/UT	Section 14 & 15 of POCSO Act						POCSO Act r/w Section 377 IPC						Sections 17 to 22 of POCSO Act						Protection of Children from Sexual Offences Act (Total)					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	1	1	0	1	1	0	3	3	0	9	9	0	361	338	6	574	472	9
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	24	23	1	26	24	1	
3	Assam	5	1	0	6	1	0	4	5	0	6	5	0	10	3	0	10	3	0	1721	1486	69	2140	1562	73
4	Bihar	177	86	0	125	126	0	16	16	2	19	16	2	5	3	0	5	3	0	2094	1273	104	2017	1801	136
5	Chhattisgarh	8	8	3	55	12	3	8	9	4	9	9	4	18	23	0	71	27	0	1812	1657	310	2190	2014	379
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	2	2	0	
7	Gujarat	5	4	0	4	4	0	27	26	0	40	40	0	131	124	0	217	217	0	2154	2066	33	2783	2766	36
8	Haryana	2	2	0	2	2	0	32	28	5	38	38	5	19	16	1	29	29	6	1924	1597	296	2129	2108	350
9	Himachal Pradesh	0	0	0	0	0	0	2	2	0	2	2	0	1	1	0	1	1	0	28	23	0	45	43	0
10	Jharkhand	43	23	1	22	25	1	2	1	0	1	1	0	3	3	1	3	3	1	615	391	38	543	452	41
11	Karnataka	20	20	3	32	28	3	26	12	0	11	12	0	34	64	6	76	89	6	2036	2165	174	2739	2654	190
12	Kerala	72	84	6	78	86	9	67	84	15	85	90	15	12	27	2	36	29	2	1153	964	77	1386	1095	84
13	Madhya Pradesh	0	2	25	2	2	25	51	48	22	56	56	23	4	4	4	9	9	4	2445	2692	488	3256	3302	598
14	Maharashtra	15	10	0	36	10	0	92	60	7	93	68	7	6	5	0	11	9	0	6233	5269	525	7909	6251	583
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	43	26	4	42	28	4	
16	Meghalaya	1	0	0	0	0	0	0	0	0	0	0	0	4	0	0	4	0	0	266	174	16	249	197	16
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	138	171	27	184	176	33	
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9	13	9	15	14	9	
19	Odisha	333	237	0	320	320	0	1	0	0	0	0	0	25	18	0	18	18	0	1887	1468	24	1680	1709	24
20	Punjab	0	0	0	0	0	0	36	30	5	35	31	5	1	0	0	1	0	0	411	354	82	455	441	105
21	Rajasthan	61	43	6	58	58	8	30	23	2	32	32	2	270	196	15	260	253	18	488	396	102	510	503	119
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	118	112	25	140	136	35	
23	Tamil Nadu	11	9	0	12	10	0	0	9	0	0	9	0	10	25	0	29	34	0	2039	2192	275	2767	2509	356
24	Telangana	33	21	0	33	21	0	25	7	0	16	10	0	2	1	0	2	1	0	1665	1376	69	2093	1792	72
25	Tripura	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	127	145	13	161	184	14	
26	Uttar Pradesh	3	4	2	3	8	2	56	52	7	68	66	14	224	152	12	491	258	22	5401	4401	780	7266	7147	1652
27	Uttarakhand	2	2	0	2	2	0	12	7	2	9	9	2	2	2	0	2	2	0	337	213	24	239	234	28
28	West Bengal	21	20	0	18	20	0	10	16	0	108	17	0	28	28	0	28	36	0	2267	2403	90	2430	2732	103
	<b>TOTAL STATE(S)</b>	<b>812</b>	<b>576</b>	<b>46</b>	<b>808</b>	<b>735</b>	<b>51</b>	<b>500</b>	<b>436</b>	<b>71</b>	<b>629</b>	<b>512</b>	<b>79</b>	<b>812</b>	<b>698</b>	<b>41</b>	<b>1312</b>	<b>1030</b>	<b>59</b>	<b>37798</b>	<b>33390</b>	<b>3661</b>	<b>45970</b>	<b>42348</b>	<b>5050</b>
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	69	74	0	81	83	0	
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	1	2	2	1	
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	24	25	4	28	28	4	
32	Delhi	0	0	0	0	0	0	88	70	6	112	91	7	0	0	0	0	0	1839	1994	218	2584	2287	242	
33	Jammu & Kashmir*	0	0	0	0	0	0	4	4	0	4	4	0	0	0	0	0	0	32	24	0	35	34	0	
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	7	0	7	7	0	
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	56	52	0	43	52	0	
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>92</b>	<b>74</b>	<b>6</b>	<b>116</b>	<b>95</b>	<b>7</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2029</b>	<b>2178</b>	<b>223</b>	<b>2780</b>	<b>2493</b>	<b>247</b>	
	<b>TOTAL (ALL INDIA)</b>	<b>812</b>	<b>576</b>	<b>46</b>	<b>808</b>	<b>735</b>	<b>51</b>	<b>592</b>	<b>510</b>	<b>77</b>	<b>745</b>	<b>607</b>	<b>86</b>	<b>812</b>	<b>698</b>	<b>41</b>	<b>1312</b>	<b>1030</b>	<b>59</b>	<b>39827</b>	<b>35568</b>	<b>3884</b>	<b>48750</b>	<b>44841</b>	<b>5297</b>

2019																			
SL	State/UT	Section 4 & 6 of POCSO Act or POCSO Act (Section 4 & 6) r/w Section 376 IPC						Section 8 & 10 of POCSO Act or POCSO Act (Section 8 & 10) r/w Section 354 IPC						Section 12 of POCSO Act or POCSO Act (Section 12) r/w Section 509 IPC					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	265	186	11	393	347	15	62	51	2	88	86	2	172	72	3	154	148	3
2	Arunachal Pradesh	22	13	0	22	16	0	11	8	0	15	8	0	0	2	0	0	2	0
3	Assam	1263	1047	71	1336	1151	71	362	244	9	376	272	10	144	101	3	168	118	3
4	Bihar	721	612	77	832	757	94	507	422	29	683	524	31	135	83	7	165	106	7
5	Chhattisgarh	1377	1420	219	1728	1681	267	580	583	105	705	692	119	46	48	6	56	56	7
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	1539	1460	69	1966	1957	84	340	315	4	430	422	4	259	194	1	240	231	1
8	Haryana	1174	1005	231	1320	1291	276	654	493	66	624	606	82	181	140	28	176	172	28
9	Himachal Pradesh	1	2	0	1	3	0	4	3	0	3	3	0	0	0	0	0	0	0
10	Jharkhand	469	358	89	472	402	93	132	76	5	135	96	5	8	2	2	2	4	2
11	Karnataka	1623	1533	153	2028	1988	165	355	316	25	374	400	29	130	121	7	167	158	7
12	Kerala	113	127	14	145	147	14	749	639	18	871	680	20	146	89	1	163	98	1
13	Madhya Pradesh	3337	3137	418	4084	4063	545	2669	2610	431	3140	3233	515	38	37	12	45	46	12
14	Maharashtra	3117	3000	341	4082	3497	376	3160	3087	324	4342	3770	375	94	51	3	62	51	3
15	Manipur	47	55	4	46	70	4	9	3	1	12	3	1	1	0	0	1	0	0
16	Meghalaya	145	191	88	227	219	88	61	56	8	67	60	8	6	4	0	5	4	0
17	Mizoram	36	36	34	35	36	37	41	41	25	43	42	26	2	1	0	1	1	0
18	Nagaland	10	11	0	12	12	0	2	1	1	2	1	1	0	0	0	0	0	0
19	Odisha	1417	1266	33	1498	1542	33	72	68	0	77	77	0	4	1	0	0	1	0
20	Punjab	232	220	68	296	250	95	122	81	10	143	99	16	5	1	0	6	1	0
21	Rajasthan	4	14	75	15	19	96	3	7	17	9	9	26	22	18	3	15	19	4
22	Sikkim	61	58	7	61	62	7	28	27	4	30	28	4	1	2	1	2	2	1
23	Tamil Nadu	1742	1636	222	2259	1882	243	474	436	43	596	486	49	144	116	13	147	138	17
24	Telangana	1180	1102	58	1623	1347	73	751	509	28	777	656	31	55	81	3	104	96	4
25	Tripura	107	106	22	129	115	27	63	61	11	57	62	12	2	2	1	1	2	1
26	Uttar Pradesh	3344	2663	497	3785	3649	970	3819	3467	491	5048	5206	683	45	51	6	67	67	11
27	Uttarakhand	231	261	92	314	312	111	100	89	0	101	101	0	15	14	0	16	17	0
28	West Bengal	1469	1529	50	1415	1736	64	578	675	23	822	1029	26	150	173	2	196	353	2
	<b>TOTAL STATE(S)</b>	<b>25046</b>	<b>23048</b>	<b>2943</b>	<b>30124</b>	<b>28551</b>	<b>3848</b>	<b>15708</b>	<b>14368</b>	<b>1680</b>	<b>19570</b>	<b>18651</b>	<b>2075</b>	<b>1805</b>	<b>1404</b>	<b>102</b>	<b>1959</b>	<b>1891</b>	<b>114</b>
29	A&N Islands	83	79	1	89	85	1	5	3	1	6	5	1	4	3	0	3	3	0
30	Chandigarh	1	1	0	1	1	0	4	4	0	4	4	0	0	1	0	0	1	0
31	D&N Haveli and Daman & Diu+	47	47	0	54	49	0	3	3	0	3	3	0	1	1	0	2	1	0
32	Delhi	969	869	469	1245	1050	469	604	586	222	840	714	224	50	51	3	75	66	3
33	Jammu & Kashmir*	75	58	0	73	71	0	19	14	0	17	17	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	14	8	0	15	9	0	7	3	0	10	4	0	4	0	0	2	0	0
36	Puducherry	48	44	4	73	73	4	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>1237</b>	<b>1106</b>	<b>474</b>	<b>1550</b>	<b>1338</b>	<b>474</b>	<b>642</b>	<b>613</b>	<b>223</b>	<b>880</b>	<b>747</b>	<b>225</b>	<b>59</b>	<b>56</b>	<b>3</b>	<b>82</b>	<b>71</b>	<b>3</b>
	<b>TOTAL (ALL INDIA)</b>	<b>26283</b>	<b>24154</b>	<b>3417</b>	<b>31674</b>	<b>29889</b>	<b>4322</b>	<b>16350</b>	<b>14981</b>	<b>1903</b>	<b>20450</b>	<b>19398</b>	<b>2300</b>	<b>1864</b>	<b>1460</b>	<b>105</b>	<b>2041</b>	<b>1962</b>	<b>117</b>

2019

SL	State/UT	Section 14 & 15 of POCSO Act						POCSO Act r/w Section 377 IPC						Sections 17 to 22 of POCSO Act						Protection of Children from Sexual Offences Act (Total)					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1	0	0	1	0	0	2	4	0	9	8	0	0	0	0	0	0	0	502	313	16	645	589	20
2	Arunachal Pradesh	1	0	0	1	0	0	2	1	0	2	1	0	0	0	0	0	0	0	36	24	0	40	27	0
3	Assam	2	1	0	2	1	0	0	0	0	0	0	0	8	3	0	8	6	0	1779	1396	83	1890	1548	84
4	Bihar	164	58	0	142	136	0	13	9	0	15	9	0	0	0	0	0	0	1540	1184	113	1837	1532	132	
5	Chhattisgarh	4	4	13	4	4	13	6	6	4	6	6	5	14	12	2	14	14	3	2027	2073	349	2513	2453	414
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	9	9	0	11	11	0	22	22	0	27	28	0	84	72	0	99	99	0	2253	2072	74	2773	2748	89
8	Haryana	3	2	2	6	6	2	40	34	5	51	48	6	22	12	1	12	12	1	2074	1686	333	2189	2135	395
9	Himachal Pradesh	6	0	0	0	0	0	0	1	0	1	1	0	1	2	0	2	2	0	12	8	0	7	9	0
10	Jharkhand	32	13	1	18	18	1	0	0	1	0	0	1	13	10	2	11	10	2	654	459	100	638	530	104
11	Karnataka	23	12	3	40	31	5	6	21	1	23	21	1	23	18	1	33	35	1	2160	2021	190	2665	2633	208
12	Kerala	90	47	3	89	57	3	181	94	4	159	100	4	4	13	0	16	15	0	1283	1009	40	1443	1097	42
13	Madhya Pradesh	9	9	0	13	13	0	70	74	12	94	99	13	0	0	1	0	0	1	6123	5867	874	7376	7454	1086
14	Maharashtra	27	15	3	21	15	3	153	136	35	195	156	35	7	6	0	21	21	0	6558	6295	706	8723	7510	792
15	Manipur	1	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	58	59	5	59	74	5
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	7	4	0	10	4	0	219	255	96	309	287	96
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	79	78	59	79	79	63
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	12	12	1	14	13	1
19	Odisha	542	438	0	452	498	0	0	2	0	2	2	0	1	4	0	4	4	0	2036	1779	33	2033	2124	33
20	Punjab	3	0	0	0	0	0	27	17	9	39	25	10	0	0	0	0	0	0	389	319	87	484	375	121
21	Rajasthan	158	94	9	134	133	9	11	11	6	16	16	7	398	279	68	359	347	74	596	423	178	548	543	216
22	Sikkim	1	1	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	91	88	12	95	94	12
23	Tamil Nadu	8	5	0	8	6	0	0	1	1	2	2	1	28	34	7	33	39	8	2396	2228	286	3045	2553	318
24	Telangana	3	6	0	8	6	0	7	25	0	31	29	0	2	1	0	6	5	0	1998	1724	89	2549	2139	108
25	Tripura	0	0	0	0	0	0	2	4	0	4	4	0	2	0	0	2	0	0	176	173	34	193	183	40
26	Uttar Pradesh	1	5	0	7	7	0	77	74	4	99	89	6	308	218	4	644	359	4	7594	6478	1002	9650	9377	1674
27	Uttarakhand	0	0	0	0	0	0	11	9	0	9	9	0	12	11	0	12	12	0	369	384	92	452	451	111
28	West Bengal	15	11	1	16	11	1	15	12	1	14	13	1	29	131	4	67	150	4	2256	2531	81	2530	3292	98
	<b>TOTAL STATE(S)</b>	<b>1103</b>	<b>731</b>	<b>35</b>	<b>975</b>	<b>956</b>	<b>37</b>	<b>645</b>	<b>557</b>	<b>83</b>	<b>798</b>	<b>666</b>	<b>90</b>	<b>963</b>	<b>830</b>	<b>90</b>	<b>1353</b>	<b>1134</b>	<b>98</b>	<b>45270</b>	<b>40938</b>	<b>4933</b>	<b>54779</b>	<b>51849</b>	<b>6262</b>
29	A&N Islands	0	0	0	0	0	0	2	2	1	1	2	1	0	0	0	0	0	0	94	87	3	99	95	3
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	6	0	5	6	0
31	D&N Haveli and Daman & Diu+	2	2	0	2	2	0	1	1	0	1	1	0	0	0	0	0	0	0	54	54	0	62	56	0
32	Delhi	3	2	0	4	2	0	90	69	8	91	79	8	3	12	16	14	13	16	1719	1589	718	2269	1924	720
33	Jammu & Kashmir*	0	0	0	0	0	0	12	5	0	6	5	0	3	2	0	5	5	0	109	79	0	101	98	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	25	11	0	27	13	0
36	Puducherry	0	0	0	0	0	0	0	1	0	1	1	0	0	0	0	0	0	0	48	45	4	74	74	4
	<b>TOTAL UT(S)</b>	<b>5</b>	<b>4</b>	<b>0</b>	<b>6</b>	<b>4</b>	<b>0</b>	<b>105</b>	<b>78</b>	<b>9</b>	<b>100</b>	<b>88</b>	<b>9</b>	<b>6</b>	<b>14</b>	<b>16</b>	<b>19</b>	<b>18</b>	<b>16</b>	<b>2054</b>	<b>1871</b>	<b>725</b>	<b>2637</b>	<b>2266</b>	<b>727</b>
	<b>TOTAL (ALL INDIA)</b>	<b>1108</b>	<b>735</b>	<b>35</b>	<b>981</b>	<b>960</b>	<b>37</b>	<b>750</b>	<b>635</b>	<b>92</b>	<b>898</b>	<b>754</b>	<b>99</b>	<b>969</b>	<b>844</b>	<b>106</b>	<b>1372</b>	<b>1152</b>	<b>114</b>	<b>47324</b>	<b>42809</b>	<b>5658</b>	<b>57416</b>	<b>54115</b>	<b>6989</b>

2020																			
SL	State/UT	Section 4 & 6 of POCSO Act or POCSO Act (Section 4 & 6) r/w Section 376 IPC						Section 8 & 10 of POCSO Act or POCSO Act (Section 8 & 10) r/w Section 354 IPC						Section 12 of POCSO Act or POCSO Act (Section 12) r/w Section 509 IPC					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	272	247	3	391	457	4	102	129	13	67	155	13	65	140	2	67	173	2
2	Arunachal Pradesh	17	13	0	24	21	0	9	5	0	8	5	0	1	0	0	1	0	0
3	Assam	1049	973	33	1675	1194	33	322	275	10	475	316	10	120	88	0	173	96	0
4	Bihar	628	501	30	629	558	35	646	535	11	711	606	11	198	143	0	160	161	0
5	Chhattisgarh	1535	1530	147	1839	1807	160	469	468	71	566	561	85	15	10	0	19	15	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0
7	Gujarat	1871	1827	22	2401	2394	26	274	260	1	340	323	1	110	116	0	148	148	0
8	Haryana	1101	950	31	1219	1199	41	545	406	21	511	508	22	156	105	4	142	137	4
9	Himachal Pradesh	0	4	0	1	4	0	2	2	0	2	2	0	1	1	0	2	2	0
10	Jharkhand	681	428	98	472	457	108	165	86	16	171	134	18	18	14	0	18	18	0
11	Karnataka	1601	1529	52	1929	1883	60	337	328	7	398	420	7	95	100	1	136	131	1
12	Kerala	1273	591	4	1183	742	4	509	550	12	638	576	12	133	132	4	145	140	4
13	Madhya Pradesh	3259	3180	247	4122	4057	294	2260	2252	227	2668	2714	266	45	45	5	83	83	5
14	Maharashtra	2785	2831	160	3665	3415	183	2705	2727	139	3675	3322	161	48	73	2	71	75	2
15	Manipur	55	42	1	53	44	1	14	8	0	13	8	0	4	3	0	2	3	0
16	Meghalaya	251	198	42	273	241	49	64	57	6	67	59	6	9	4	0	6	4	0
17	Mizoram	61	56	23	64	60	23	41	41	17	41	41	17	1	1	3	1	1	3
18	Nagaland	15	12	6	18	14	6	2	2	0	4	2	0	1	1	0	1	1	0
19	Odisha	1629	1633	31	1864	1980	33	523	391	4	450	496	4	17	13	0	13	13	0
20	Punjab	549	500	37	606	616	49	138	146	6	175	164	9	1	2	2	3	3	2
21	Rajasthan	2	0	194	0	0	216	5	4	12	4	4	31	7	5	1	9	8	1
22	Sikkim	70	60	6	69	64	6	24	22	4	29	23	4	4	4	1	4	4	1
23	Tamil Nadu	2229	1785	127	2815	2093	199	618	496	44	672	534	54	158	122	5	190	131	7
24	Telangana	1415	1392	30	1890	1653	38	555	598	70	791	734	80	81	41	2	73	57	2
25	Tripura	86	91	5	128	117	5	54	51	6	52	75	6	2	1	0	1	1	0
26	Uttar Pradesh	2630	2883	655	4049	3865	808	3897	3586	614	5524	5499	891	92	105	3	128	156	4
27	Uttarakhand	396	445	35	505	503	39	157	157	0	156	157	0	4	3	0	3	3	0
28	West Bengal	1541	1575	21	1550	1808	22	831	757	6	732	857	6	237	196	1	215	233	1
	<b>TOTAL STATE(S)</b>	<b>27001</b>	<b>25276</b>	<b>2040</b>	<b>33434</b>	<b>31246</b>	<b>2442</b>	<b>15268</b>	<b>14339</b>	<b>1317</b>	<b>18940</b>	<b>18295</b>	<b>1714</b>	<b>1624</b>	<b>1469</b>	<b>36</b>	<b>1815</b>	<b>1798</b>	<b>39</b>
29	A&N Islands	105	109	10	104	120	10	9	10	1	9	12	1	2	3	0	3	3	0
30	Chandigarh	0	0	0	0	0	0	0	1	0	0	2	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu	39	39	2	52	47	2	2	2	0	3	2	0	0	1	0	0	1	0
32	Delhi	721	917	52	1117	1082	63	376	649	20	736	721	24	32	37	0	58	53	0
33	Jammu & Kashmir	152	124	2	195	190	4	24	17	0	21	21	0	2	2	0	5	5	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	3	1	0	4	1	0	3	5	2	7	5	2	1	0	0	0	0	0
36	Puducherry	44	42	42	85	85	42	10	10	0	25	25	0	11	10	0	31	10	0
	<b>TOTAL UT(S)</b>	<b>1064</b>	<b>1232</b>	<b>108</b>	<b>1557</b>	<b>1525</b>	<b>121</b>	<b>424</b>	<b>694</b>	<b>23</b>	<b>801</b>	<b>788</b>	<b>27</b>	<b>48</b>	<b>53</b>	<b>0</b>	<b>97</b>	<b>72</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>28065</b>	<b>26508</b>	<b>2148</b>	<b>34991</b>	<b>32771</b>	<b>2563</b>	<b>15692</b>	<b>15033</b>	<b>1340</b>	<b>19741</b>	<b>19083</b>	<b>1741</b>	<b>1672</b>	<b>1522</b>	<b>36</b>	<b>1912</b>	<b>1870</b>	<b>39</b>

2020																									
SL	State/UT	Section 14 & 15 of POCSO Act						POCSO Act r/w Section 377 IPC						Sections 17 to 22 of POCSO Act						Protection of Children from Sexual Offences Act (Total)					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	3	0	0	1	0	0	1	2	0	2	2	0	11	3	0	8	6	0	454	521	18	536	793	19
2	Arunachal Pradesh	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	28	18	0	34	26	0
3	Assam	4	3	0	3	3	0	0	0	0	0	0	0	1	1	0	1	1	0	1496	1340	43	2327	1610	43
4	Bihar	106	154	0	183	189	0	9	14	0	9	14	0	4	3	0	8	5	0	1591	1350	41	1700	1533	46
5	Chhattisgarh	15	15	0	15	15	0	9	9	0	9	9	0	6	6	0	11	10	0	2049	2038	218	2459	2417	245
6	Goa	0	0	0	0	0	0	4	4	0	4	4	0	0	0	0	0	0	0	5	5	0	5	5	0
7	Gujarat	2	2	0	2	2	0	14	11	0	18	18	0	74	56	0	76	74	0	2345	2272	23	2985	2959	27
8	Haryana	1	1	0	1	1	0	31	30	0	34	34	0	19	14	0	21	21	0	1853	1506	56	1928	1900	67
9	Himachal Pradesh	0	0	0	0	0	0	1	1	0	1	1	0	1	1	0	5	5	0	5	9	0	11	14	0
10	Jharkhand	71	43	23	59	53	26	2	4	0	3	4	0	1	7	0	0	7	0	938	582	137	723	673	152
11	Karnataka	57	32	0	29	34	0	4	6	1	12	11	1	10	21	0	23	28	0	2104	2016	61	2527	2507	69
12	Kerala	97	111	15	128	111	15	138	131	5	190	143	5	13	7	1	19	8	1	2163	1522	41	2303	1720	41
13	Madhya Pradesh	11	8	2	14	9	2	66	66	1	86	85	1	7	7	0	16	16	0	5648	5558	482	6989	6964	568
14	Maharashtra	33	14	0	34	23	0	111	100	7	144	115	8	5	5	0	7	6	0	5687	5750	308	7596	6956	354
15	Manipur	2	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	75	53	1	72	55	1
16	Meghalaya	2	0	0	0	0	0	0	0	0	0	0	0	2	0	0	1	0	0	328	259	48	347	304	55
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	2	2	1	2	2	1	105	100	44	108	104	44
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	18	15	6	23	17	6
19	Odisha	33	47	0	50	50	0	0	1	0	1	1	0	0	1	0	1	1	0	2202	2086	35	2379	2541	37
20	Punjab	5	2	0	3	2	0	24	33	6	40	43	10	3	1	0	1	1	0	720	684	51	828	829	70
21	Rajasthan	35	27	5	41	41	7	15	11	2	16	16	2	180	114	88	141	140	114	244	161	302	211	209	371
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	98	86	11	102	91	11
23	Tamil Nadu	54	34	0	62	38	0	2	4	0	7	5	0	29	31	0	49	39	0	3090	2472	176	3795	2840	260
24	Telangana	10	8	0	19	9	0	7	10	0	14	14	0	6	4	0	2	4	0	2074	2053	102	2789	2471	120
25	Tripura	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	143	143	11	181	193	11
26	Uttar Pradesh	12	14	0	15	15	0	68	62	1	67	66	1	199	167	3	465	281	4	6898	6817	1276	10248	9882	1708
27	Uttarakhand	0	0	0	0	0	0	16	11	0	11	11	0	0	0	0	0	0	0	573	616	35	675	674	39
28	West Bengal	17	16	0	20	16	0	6	4	1	5	4	1	25	73	0	46	85	0	2657	2621	29	2568	3003	30
	<b>TOTAL STATE(S)</b>	<b>571</b>	<b>531</b>	<b>45</b>	<b>684</b>	<b>611</b>	<b>50</b>	<b>529</b>	<b>514</b>	<b>24</b>	<b>673</b>	<b>600</b>	<b>29</b>	<b>598</b>	<b>524</b>	<b>93</b>	<b>903</b>	<b>740</b>	<b>120</b>	<b>45591</b>	<b>42653</b>	<b>3555</b>	<b>56449</b>	<b>53290</b>	<b>4394</b>
29	A&N Islands	1	1	0	0	1	0	0	0	0	0	0	0	1	1	0	0	1	0	118	124	11	116	137	11
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	2	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	1	1	0	1	1	0	0	0	0	0	0	0	42	43	2	56	51	2
32	Delhi	2	1	0	1	1	0	66	61	0	80	68	0	0	2	0	2	2	0	1197	1667	72	1994	1927	87
33	Jammu & Kashmir	10	4	0	8	8	0	4	3	0	3	3	0	8	3	0	3	3	0	200	153	2	235	230	4
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	8	6	2	11	6	2
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	65	62	42	141	120	42
	<b>TOTAL UT(S)</b>	<b>13</b>	<b>6</b>	<b>0</b>	<b>9</b>	<b>10</b>	<b>0</b>	<b>71</b>	<b>65</b>	<b>0</b>	<b>84</b>	<b>72</b>	<b>0</b>	<b>10</b>	<b>6</b>	<b>0</b>	<b>5</b>	<b>6</b>	<b>0</b>	<b>1630</b>	<b>2056</b>	<b>131</b>	<b>2553</b>	<b>2473</b>	<b>148</b>
	<b>TOTAL (ALL INDIA)</b>	<b>584</b>	<b>537</b>	<b>45</b>	<b>693</b>	<b>621</b>	<b>50</b>	<b>600</b>	<b>579</b>	<b>24</b>	<b>757</b>	<b>672</b>	<b>29</b>	<b>608</b>	<b>530</b>	<b>93</b>	<b>908</b>	<b>746</b>	<b>120</b>	<b>47221</b>	<b>44709</b>	<b>3686</b>	<b>59002</b>	<b>55763</b>	<b>4542</b>

Source: Crime in India